

DIVISION BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/117(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS VIJAY KUMAR TIWARY
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Debasish Chakraborty, Adv.] For the Financial Creditor

Mr. Snehasish Chakraborty, Adv.]

Mr. Amandeep Singh, Adv.] For the Personal Guarantor

ORDER

1. Ld.Counsel for the parties present.
2. In terms of order dated 31/01/2024, post the matter on **10/05/2024** for admission.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)